

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No.300/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name of the Company		44 Noida Infratech (Two) Pvt Ltd -Vs- Falcon Consultancy Pvt Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ABHISHEK SETM

Petitioner

12/9/17

HARERAM SINGH

Respondent

Manorama Singh
12/9/17

12 09 2017 – CP (IB) No.300/KB/2017 – 44 Noida Infratech (Two) Pvt. Ltd. Vs.
Falcon Consultancy Pvt. Ltd.

ORDER

Ld. Lawyer appearing on behalf of the petitioner is present.

Heard the petitioner at length. Order is reserved.

Fixed on 12.10.2017.

Sd/-
MANORAMA KUMARI
MEMBER (JUDICIAL)